

Sl. No. 17

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.04.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP/04/241/AMR/2021	Main Case	241	Kakrapudi Venkata Madhava Varma & 3 Others Vs K.S.R. Marine Services Pvt Ltd & 9 others
	IA(Companies Act)/12/2022	Rule 131 read with 11 of NCLT Rules, 2016	Kakrapudi Venkata Madhava Varma Vs. KSR Marine Services Private Limited & 2 others
	IA(Companies Act)/13/2022	Rule 131 read with 11 of NCLT Rules, 2016	Kakrapudi Venkata Madhava Varma Vs. K. Venkateswara Rao (R3) (in the matter of KSR Marine Services Private Limited)
	CA/5/2021	Rule 11 of NCLT Rules, 2016	KSR Infracon Private Ltd. Vs K.S.R. Marine Services Pvt Ltd & 9 others

ORDER

Present: Mr. S. Chidambaram, Ld. Counsel for the Petitioners.

Mr. Maharshi Viswaraj, Proxy Counsel for the Respondents.

For hearing, list the matter on 21.06.2024.

List all the IA's for hearing, along with main CP on 21.06.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**